



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

LAWAZIMA CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

[For Thursday,5th January 2023]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]
[HON'BLE COURTS WILL TAKE UP PART - II HEARING LIST ON ALL MOTION DAYS AFTER COMPLETION OF DAILY LIST, IF TIME PERMITS]

[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (JUDL.)- MR. ARUP JYOTI BAISHYA

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	Crl.A./212/2019	SHYAM AND SONS (HUF) Versus THE STATE OF ASSAM AND ANR	MR. P TALUKDAR MS. M DAS MR. S K AGARWAL	PP, ASSAM
2	WP(C)/3180/2019	LAL CHUAILOUA Versus THE STATE OF MIZORAM AND 3 ORS.	MR. P K ROYCHOUDHURY MR. N G KUNDU MR G DEKA MS. P UPAMANYU MR V KUNDU	GA, MIZORAM
3	Arb.P./6/2021	NURUZ ZAMAN AHMED Versus DIGVIJAY ROY	MS. A BHATTACHARYYA MR. P KALITA	
4	Tr.P.(C)./8/2022	SEEMA BEGUM Versus ADILUR RAHMAN	G UDDIN MR. A UDDIN MS. P ADHIKARI	MR. SK S N MOHAMMAD (r-1) MR. SK N MOHAMMAD (r-1) MR A IKBAL (r-1) MR J. ISLAM (r-1)
5	Arb.P./23/2022	SMT. RAJ LAXMI GUPTA Versus SHIVAJI PRASAD AND 4 ORS.	MR U DAS MR. S SAIKIA MS L R DEY MS S BORO	MR. B D DEKA (R1, R3, R4) MR. M DAS (R1, R3, R4) N CHAUDHURY (R1, R3, R4) MR A BHATRA (R1, R3, R4) MR A DEKA (R1, R3, R4)

LEAVE NOTE OF ADVOCATES FOR 05/01/2023

1)	MR S SARMA	28-11-2022	To	09-01-2023
2)	MR B D DAS	12-12-2022	To	06-01-2023
3)	MR. B NATH	16-12-2022	To	06-01-2023
4)	MR. P KHATANIAR	13-12-2022	To	08-02-2023
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15)	MR. P PATHAK	03-01-2023	To	27-01-2023
16)	MR. R BORUAH	05-01-2023	To	11-01-2023
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[AT 11:00 AM]

BEFORE:

JOINT REGISTRAR (VIGILANCE) - MR. SAPTARSHI GARG

COURT NO: 111

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
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ORDERS

1	WP(C)/2540/2015	THE UNION OF INDIA Versus ON THE DEATH OF SUBHASH BANIK HIS LEGAL HEIRS	MSB DEVI MS.R CHOUDHURY MR.G GOSWAMI(Rly.Adv.) MS.R R BORAH	MR M K DAS
2	WP(C)/1566/2020	HUSSAIN AHMED MAJUMDAR Versus THE STATE OF ASSAM AND 5 ORS.	MRS. S P HUSSAIN	GA, ASSAM
3	WP(C)/2348/2017	HUSSAIN AHMED MAZUMDAR Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS.S P HUSSAIN	GA, ASSAM
	WITH I.A.(Civil)/4129/2019 in WP(C)/2348/2017	HUSSAIN AHMED MAZUMDER Versus THE STATE OF ASSAM and 5 ORS.	MS.S AHMED MRS. S P HUSSAIN	SC, FOREST
4	WP(C)/2382/2020	SUBASH KUSHWAHA Versus THE UNION OF INDIA AND 3 ORS	MS. S BORA MS. N CHAKRABORTY	MR. K K PARASAR ASSTT.S.G.I.

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[AT 11:00 AM]

BEFORE:

DEPUTY REGISTRAR (G AND C) - MR. KAUSTUVMANI GOSWAMI

COURT NO: 115

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ORDERS				
1	WP(C)/2281/2018	M/S. ABHINANDAN INTERNATIONAL HOTEL AND BIBAH BHAWAN AND ANR. Versus THE DEBTS RECOVERY TRIBUNAL AND 2 ORS.	MR. M KATAKI	MR. S U AHMED(R3) MS. A GOGOI(R3)
2	I.A.(Civil)/3283/2018 in MACApp./828/2018 WITH MACApp./828/2018	ORIENTAL INSURANCE COMPANY LTD Versus SRI MANOJ SAHA AND 2 ORS ORIENTAL INSURANCE COMPANY LTD Versus SRI MANOJ SAHA AND 2 ORS	MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR MS. R D MOZUMDAR MR. S P SHARMA MS. C MOZUMDAR	
3	RSA/283/2019	MD MOZAHAR ALI SK Versus ALEP UDDIN SK AND 12 ORS	MR. R K BHUYAN MR K SAIKIA MR A ZAMAN MD. K ALI	MR. A C SARMA MR. M H RAJBARBHUIYAN MR G BHARADWAJ MR. P AHMED MS. S RASUL
4	WP(C)/7580/2019	MANOJ KUMAR SAHU Versus THE STATE OF ASSAM AND 3 ORS.	MR. P N GOSWAMI MR. I KALITA MR. K P PATHAK MR. R R Gogoi	GA, ASSAM
5	WP(C)/8420/2019	BIDYUT KUMAR PAUL Versus STATE BANK OF INDIA AND 8 ORS.	MR. S C BISWAS MS. S F MAITAI SUSHMITA SENGUPTA	MR. C K S BARUAH
6	WP(C)/5231/2022	DR. ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH	GA, ASSAM MR. R BORPUJARI (r-5) MRS DIPANJALI BORPUJARI (r-5) SC, HEALTH
7	WITH WP(C)/228/2020	ALPANA TALUKDAR Versus THE STATE OF ASSAM AND 5 ORS	MR J SINGH MR. B D KONWAR SR. ADV. MR R KALITA MR. R SALOI MR H AGARWAL MS. J KONWAR	MS. M BARMAN MR. M ISLAM SC, HEALTH

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